

F.No. J-11017/13/2016-Judl.
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
dated 01st June, 2016

ORDER

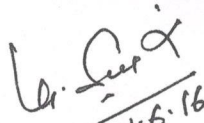
The President is pleased to upgrade Shri S. D. Windlesh, presently Central Govt. Pleader before Delhi High Court to Senior Panel Counsel before Delhi High Court as shown below for conducting litigation in respect of Central Government before Delhi High Court from the date of this order: -

Name	Address & Mobile Number	Enrollment No.
Delhi High Court Senior Panel Counsel		
S. D. Windlesh	C4/155 (Ist Floor), Yamuna Vihar, Delhi-110053. Mob: 9811169203	D/300/2012

2. Consequent to the above up-gradation of Shri S. D. Windlesh as Sr. Panel Counsel, before Delhi High Court, his name occurring at Sr. No. 69 in the list of Government Pleader before Delhi High Court in the order dated 30.12.2014 stands deleted from the date of this order.

3. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's O.M. No. 24(01)/1999-Judl. dated 24.09.1999 read with O.M. Nos. 26(01)/2011-Judl., dated 01.09.2011 & 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.lawmin.nic.in under heading 'Circulars pertaining to litigations'.

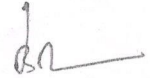
4. Hindi version of this order will follow.


1.6.16
(G. S. Yadav)

Joint Secretary & Legal Adviser to the Government of India

Copy for information to:-

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Sh. Sanjay Jain, Ld. ASG, Delhi High Court, New Delhi
3. The Registrar, High Court, New Delhi.
4. The Incharge, Litigation (High Court) Section, CAT Cell, Litigation (Lower Court) Section, New Delhi.
5. Shri S. D. Windlesh, Sr. Panel Counsel, Delhi High Court, C4/155, Yamuna Vihar, Delhi-110053.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
8. Guard File/Judicial Section with 5 spare copies.
9. All Ministries/Departments.



(B. S. Sharma)

Superintendent (Legal)